

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 272 of 2019

In the matter of:

Vidhya Achu Roy

....Appellant

Vs.

Suraj Mani Engineers Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Nikhil Swami & Mrs. Prabha Swami, Advocates.

**For Respondents: Mr. Goutham Shivshankar, Advocate.
Mr. A. Murli, Advocate for R-2 – R-5.**

ORDER

04.08.2020: List the appeal 'for admission (after notice)' on
8th September, 2020.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Sim/nm